

**COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 66 OF 2019

Dated: 15th May, 2019

In the matter of:

Pudumjee Paper Products Limited

.... Appellant(s)

Versus

Maharashtra State Electricity Distribution Co. Ltd. & Anr.

....Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted for admission on **29.07.2019.**

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PS/Court Master